<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 74 OF 2017

Dated: 6th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Power Grid Corporation of India Ltd. Vs. Central Electricity Regulatory Commission & Ors.			Appellant(s) Respondent(s)

Counsel for the Respondent(s) : Mr. S. Vallinayagam Ms. Amali for R-5

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>31.10.2018.</u>

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/mk